

Blacklisted NGOs

1536. SHRI E. BALANANDAN:
SHRI S. RAMACHANDRAN
PILLAI:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) what is the number of blacklisted Non-Government Organisations in the country;

(b) whether Government had conducted proper investigations in respect of actual implementation of projects;

(c) if so, the findings thereof; and

(d) if not, the reasons therefor?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI): (a) to (d) Blacklisting of NGOs, if at all, is done by the concerned Ministries/Depts. No centralised list of blacklisted Non-Governmental Organisations in the country is maintained by the Government.

Humanising the Police Force

1537. SHRI S. RAMACHANDRAN
PILLAI:
SHRI E. BALANANDAN:

Will the Minister of HOME AFFAIRS be pleased to state the concrete steps, short-term and long-term, Government propose to take for humanising the police force in Delhi and other places in view of reported series of incidents of police torture in custody?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI): The Government have been laying adequate emphasis on sensitising the police personnel and to infuse in them the basic human values. Bureau of Police Research & Development (BPR & D) has conducted a series of seminars/workshops on human rights, in collaboration with States Police Forces and Central Police Organisations. For the long-term, BPR & D has incorporated inputs on Human Rights and a Code of Conduct in the induction as well as in-service training

courses designed for different levels viz., Constables of IPS officers.

Funds for BADP

1538. SHRI RAM NATH KOVIND:
DR. RANBIR SINGH:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether a proposal from Uttar Pradesh Government has been received for sanction of funds for Border Area Development Programme (BADP);

(b) if so, the details thereof;

(c) whether the funds have been disbursed; and

(d) if not, the reasons therefor?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI): (a) to (d) Yes, Sir. The Government of Uttar Pradesh had sent a proposal to Planning Commission seeking financial assistance under Border Area Development Programme (BADP) for strengthening the infrastructure along the Indo-Nepal border but, since BADP is not applicable to Indo-Nepal border, no financial assistance has been released by the Planning Commission. Ministry of Home Affairs had, however, released Rs. 2.00 crores during 1996-97 for strengthening the police set up along the Indo-Nepal border under the Modernisation of State Police scheme. Another amount of Rs. 6.26 crores has been released during 1997-98 under the same scheme.

Review of Prison Laws

1539. DR. B.B. DUTTA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the National Human Rights Commission (NHRC) has expressed its concern and objection to the poor conditions prevailing in prisons and to review the existing prison laws;

(b) if so, the reaction of Government thereto: